COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 25 OF 2017

Dated: 4th December, 2017

In the matter of:

NTPC Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on 14.2.2018.

COURT MASTER